

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:974
ANSWERED ON:08.12.2003
RESERVATION FOR OBCs
P.D. ELANGO VAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has provided adequate job opportunities for the persons belonging to Other Backward Classes (OBCs) in various Departments; Autonomous Offices, subsidiary and attached offices of the Ministry of Civil Aviation;
- (b) if so, the details thereof;
- (c) whether in a number of instances the OBC staff strength is far less than the required strength particularly in Group A and B; and
- (d) if so, the reasons therefor and the remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) & (b):- Yes, Sir. The Government has made provision for 27% reservation in Direct Recruitment for Other Backward Classes (OBCs) w.e.f. 8th September, 1993. Orders/instructions on the subject, issued by the Government from time to time are being strictly followed while making recruitment to the posts in which the Ministry, its Attached/Subordinate / Autonomous Offices and PSUs are the appointing authority.

(c):- Yes, Sir.

(d):- The shortfall is due to variety of reasons like the reservation for OBCs was introduced w.e.f. September, 1993 only; ban/freeze in recruitment except posts of operational nature in the PSUs under the Ministry; highly technical nature of certain categories of Group A & B posts; non-availability of candidates belonging to OBCs; filling up of certain posts of operational nature on deputation/absorption basis where reservation is not applicable; regularisation of casual employees consequent to Court orders; appointments on compassionate grounds; sports quota etc.

The vacancies reserved for OBCs in direct recruitment quota are reviewed every year. As and when recruitment is being made, efforts are made to recruit required number of OBCs.